

**Implementation of Recommendations  
of Hathi Committee**

2389. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering any proposal to implement the recommendations of the Hathi Committee on Drugs and Pharmaceuticals;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). It has already been decided to review the current policy in the light of the recommendations of the Hathi Committee, and the process of review has begun.

**Control of Ropar, Harike and Ferozepur  
Headworks**

2390. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of ENERGY be pleased to state:

(a) whether Punjab Government has not handed over the control of Ropar, Harike and Ferozepur headworks so far to Bhakra-Beas Management Board in accordance with the provisions of Punjab Reorganisation Act;

(b) if so, whether Union Government have given necessary directions to Punjab Government in this regard;

(c) if so, the details thereof; and

(d) if not, the time by which these directions are likely to be given?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) to (d). A directive was issued by the Central Government on 3rd January, 1978 under Sub-Section (8) of Section 79 of the Punjab Reorganisation Act, 1966 directing the Government of Punjab to hand over the control of the Headworks at Ropar, Harike and Ferozepur to Bhakra Beas Management Board.

**Joint Ventures with UK**

2391. SHRI GOPI NATH GAJAPATHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken steps to set up joint ventures with UK; and

(b) if so, the areas in which Indo-U.K. joint ventures have been established?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Steps for setting up joint ventures are taken by entrepreneurs. Government grant approvals for foreign collaboration involving financial participation by foreign companies in Indian enterprises after due examination.

A statement indicating the details of such approvals granted for foreign collaboration involving financial participation by UK Companies in Indian enterprises during the last three years is given below.